

(iii) A copy (in English and Hindi) of the Ministry of Consumer Affairs, Food & Public Distribution (Department of Consumer Affairs), Notification G.S.R. No. 104 (E) dated 15th February, 2002 publishing 'the Removal of (Licensing requirements, Stock limits and Movement Restrictions) on Specified Foodstuffs Order, 2002' under sub-section (6) of Section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. L.T. 5016/02]

II. (1) A copy each (in English and Hindi) of the following papers, under section 23 of Bureau of Indian Standards Act, 1986:

- (a) Annual Report and Accounts of the Bureau of Indian Standards, New Delhi, for the year 1999-2000, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Bureau.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. For (1) to (2) see No. L.T. 5017 /02]

I. Notification of the Ministry of Finance

II. The economic survey (2001-2002)

III. Report and Accounts (2000-2001) of the Indian Investment Centre, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL): Sir, I lay on the Table-

I. A copy (in English and Hindi) of the Ministry of Finance, (Department of Revenue) Notification G.S.R. No. 14 (E) dated 8th January, 2002 publishing the Notification No.2/2002-Customs dated 8th January 2002 seeking to amend the First Schedule to the Customs Tariff Act, 1975 so as to increase the basic and effective customs duty on Cotton, not combed from 5% *ad valorem* to 10% *ad valorem* under sub-section (2) of Section 8A of the Customs Tariff Act, 1975. [Placed in Library. See No L.T. 5012/02]

II. A copy each (in English and Hindi) of the following papers:

- (i) The Economic Survey, 2001-2002. [Placed in Library. *See* No. L.T. 4908 /02]
- (ii) (a) Annual Report and Accounts of the Indian Investment Centre, New Delhi, for the year 2000-2001, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report. [Placed in Library. *See* No. L.T. 5189/02]

REPORT OF THE HOUSE COMMITTEE

SHRI BANGARU LAXMAN (Andhra Pradesh) : Sir, I present the Seventh Report (in English and Hindi) of the House Committee.

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON HOME AFFAIRS

SHRI PRANAB MUKHERJEE (West Bengal): Sir I present the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Home Affairs:

- (1) Eighty-fourth Report on Lokpal Bill, 2001.
- (2) Eighty-fifth Report on Law's Delays: Arrears in Courts.

EVIDENCE TENDERED BEFORE THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON HOME AFFAIRS

SHRI PRANAB MUKHERJEE (West Bengal): Sir, I lay on the Table a copy of the Evidence tendered before the Department-related Parliamentary Standing Committee on Home Affairs on Lokpal Bill, 2001.